

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP(CAA) No. 369/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> January 2018, 10.30 A.M

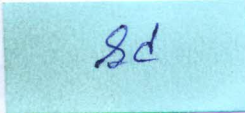
Name of the Company	Bihani Educare Pvt Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

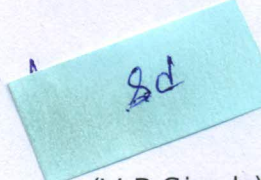
1.	D.N. SHARMA, Advocate	} Petitioners.	Bodhisat Ahar 11/01/2018.
2.	BIDISHA ACHARY, PCS		
3.	NEHA SONANI, PCS		
4.	TIAINLA Dy Director	O/o RD (ER) Ministry of Corporate Affairs	11.1.18

ORDER

Ld. Counsel for the petitioners and the Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

List it on 07/02/2018.

  
(Jinan K.R.)  
Member (J)

  
(V.P. Singh)  
Member (J)